157 Written Answers		CHAITRA 20, 1914 (SAKA)		Written Answers 158	
S. No.	Name of gramme	Name of the Centre	Grant 1989-90 (Rs.)	released 1990-91 (Rs.)	Total (Rs.)
2.	Ratoon Manage- Ment Programme	1. Yamuna nagar	2,26,580	4,55,600	6,82,180
	<i>D</i> )	2. Uchani	2,26,580	4,55,6000	6,82,180
			8,90,740	19,93,520	28,84,260

## Dairy and Poultry Farming

6768. SHRI BHURINDER SINGH HOODA: Will the Minister of AGRICUL TURE be pleased to state:

- (a) whether the Government have any proposal to promote dairy and poultry farming in Haryana;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRIK. C. LENKA): (a) Yes, Sir.

(b) Financial assistance in the shape of loan and subsidy is made available to the people in the rural areas to encourage dairy and poultry farming. Under this scheme mini dairy units are proposed to be set up with 3 to 5 milch animals.

New Artificial Insemination centare are being set up under the Extension of Frozen Semen Technology Programme.

11 egg and poultry district Cooperative societies have been set up.

Farmers are being encouraged to establish poultry breeding farms to enhance their income under Integrated Rural Development Programme and Special Livestock Breeding Programme.

(c) Does not arise.

## Hostels for SCs/STs in Haryana and Delhi

6769. SHRI BHUPINDER SINGH HOODA: Will the Minister of WELFARE be pleased to state:

- (a) the hostels constructed for the Scheduled Castes and Scheduled Tribes in Haryana and Delhi during the last three years, location-wise;
- (b) the financial assistance provided by the Union Government for the purpose during the above period; and
- (c) the number of hostels under construction and proposed to be constructed during 1992-93?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No proposals Under Centrally Sponsored Scheme of hostels for Scheduled Castes girls and boys were received from the Government of Haryana and Delhi Administration during the last three years Scheduled Tribes have not been specified in relation to Haryana and Delhi.

- (b) Does not arise.
- (c) The proposals for the construction of hostels for 1992-93 have not yet been received from the State Government of Haryana and Delhi Administration.

## Common Junior Accounts Officers Examination

6771. SHRIMANORNAJANBHAKATA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the amalgamated clerical cadre employees and their associations have been representing to the Andaman and Nicobar Administrations to allow them to sit in the Common Junior Accounts Officers Examination on Delhi Administration pattern; and
- (b) if so, the action taken by the Administration in the matter and the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTRY OF STATE IN THE MINIS-TRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) The amalgamated clerical cadre employee association, Port, Blair, submitted a representation that such of its members who are working in Departments other than the Pay and Accounts Organisation under Andaman and Nicobar Administration may also be allowed to appear in the Junior Accounts Officers Examination conducted by the Controller General of Accounts as all clerical staff in all other State and Union Territories are allowed irrespective of the Departments in which they are working.

(b) The representation was examined by the Government in the light of provisions regarding eligibility in the Regulations made by the Controller General of Accounts for the Junior Accounts Officers Examination. Since the Regulations restrict eligibility for the Examination to clerical staff permanently transferred to the departmentalised Accounts Organisations only, the request of the Amalgamated Clerical Cadre Employees Association could not be accepted.

Increase in Pay of Part-Time Employees

6772. SHRIMANORANJAN BHAK TA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Andaman and Nicobar Administration employed part-time sweepers, peon, watchmen, chowkidars, chaudhry, craft teachers etc. in various Departments and pay Rs. 50/– or so per month as consolidated pay;
  - (b) if so, the number of such employees;
- (c) when the wage of Rs. 50/- or so was fixed;
- (d) whether there is any proposal to increase this amount in view of the high cost of living; and
  - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTRY OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c). The Andaman & Nicobar Administration engaged 44 Craft Instructors at the rate of Rs. 250/– per month since January, 1986, 29 Ayahs at the rate of Rs. 150/– per month since August, 1987, 24 Class IV employees at the rate of Rs. 50/– per month since September, 1980, 46 village chowkidars and 46 village chaudharys on fixed remuneration of Rs. 200/– and Rs. 190/– respectively per month and a few Dais on consolidated pay of Rs. 50/– per month.

(d) and (e). A proposal to increase the